

**No. A-12021/ 04 /2011-Ad.VII
Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes**

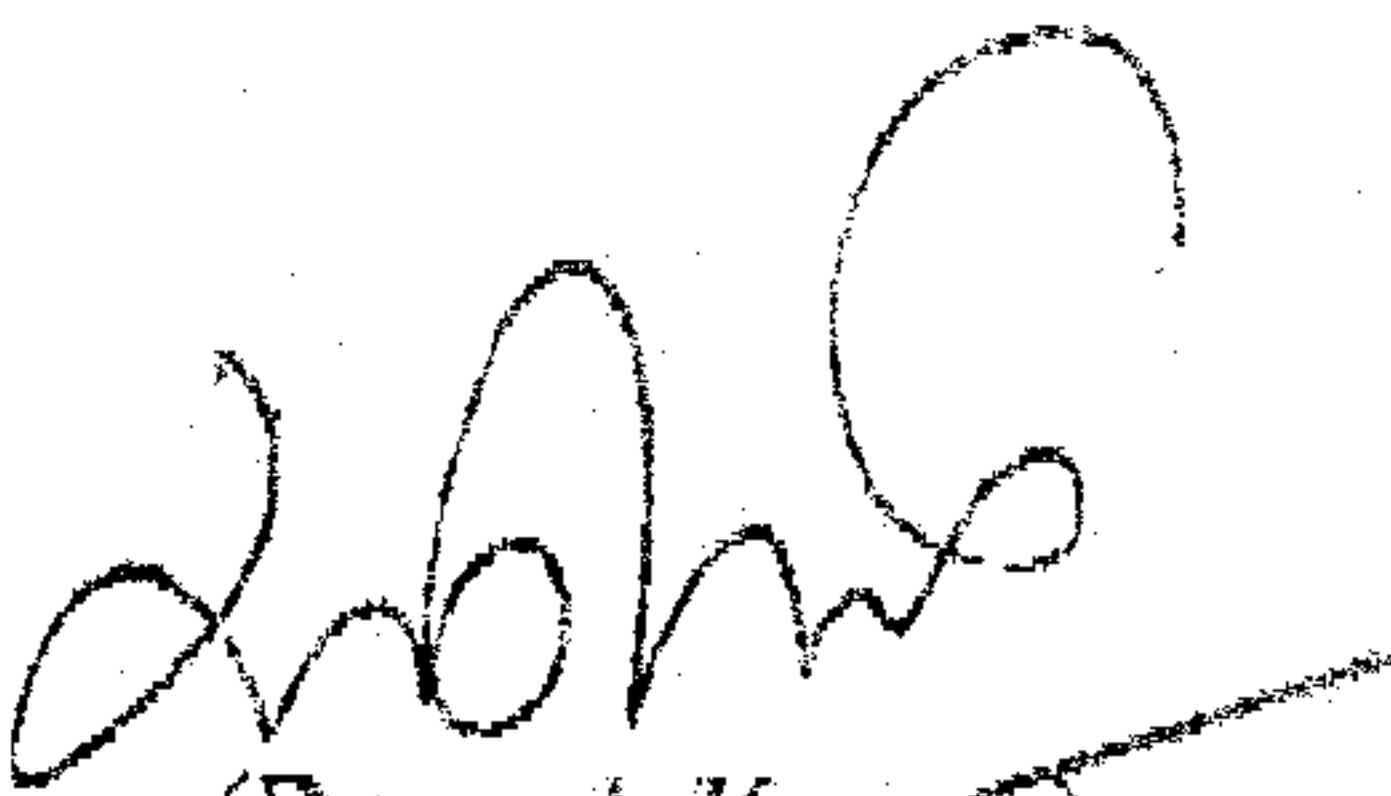
New Delhi, dated the 07 February, 2011

NOTICE

Subject: - Combined Graduate Level (Main) Examination, 2010 – Recruitment of Income Tax Inspector and Tax Assistant in the CBDT – options for allocation of Region – regarding.

The undersigned is directed to refer to the captioned subject and to say that Staff Selection Commission has recommended 846 candidates for appointment to the post of Income Tax Inspector and 483 candidates for the post of Tax Assistant in CBDT (Income Tax Department). As per the existing policy, CBDT will make Region/ Charge-wise allocation of the candidates on merit-cum-preference basis. Since receipt of dossiers/ correspondence addresses from the Staff Selection Commission would take some time, it has been decided to place a proforma (Annexure 'A' for the post of Income Tax Inspector and Annexure 'B' for Tax Assistant) on the official web-site, so that candidates could submit their preferences after downloading the proforma applicable to them. All the candidates are therefore, requested to indicate/exercise his/her preference in the enclosed proforma, duly filled/completed in all respect immediately by speed post/ Registered post or Currier to the following address:-

Shri P. Narayanan,
Director (Ad.VII)/CBDT
Department of Revenue,
502, Hudco Vishala Building,
Bhikhaji Cama Place, R.K. Puram,
New Delhi – 110066.


(Ramesh Kumar)
Section Officer (Ad.VII)

Encl: Proforma(Annexure 'A' and annexure 'B')

Copy to: DIT(System) with a request to display this notice alongwith proforma on the web-site of Income Tax Department.

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ANNEXURE-A

Appointment to the post of **INCOME TAX INSPECTOR** in CBDT on the basis of Combined Graduate Level Exam, 2010. Exercise of options of allotment of Region

S.No.	Name of Cadre Control Region	Areas under the Cadre Control	Alphabet Code
1.	AHMEDABAD	State of Gujarat	A
2.	BANGALORE	States of Karnataka and Goa	B
3.	BHOPAL	States of Madhya Pradesh and Chattisgarh	C
4.	BHUBANESWAR	State of Orissa	D
5.	CHANDIGARH	States of Punjab, Haryana, Himachal Pradesh, J&K and UT of Chandigarh	E
6.	CHENNAI	States of Tamil Nadu and UT of Pondicherry	F
7.	DELHI	State of Delhi	G
8.	GUWAHATI	States of Assam, North East India	H
9.	HYDERABAD	States of Andhra Pradesh	I
10.	JAI PUR	State of Rajasthan	J
11.	KANPUR	States of Uttar Pradesh (West) and a part of Uttarakhand	K
12.	KOCHI	State of Kerala	L
13.	KOLKATA	States of West Bengal, Sikkim and UT of Andaman & Nicobar Islands	M
14.	LUCKNOW	State of Uttar Pradesh (East) and a part of Uttarakhand	N
15.	MUMBAI	Municipality of Greater Mumbai (excluding Marathwad & Vidarbha)	O
16.	NAGPUR	State of Maharashtra (Vidarbha region only)	P
17.	PATNA	States of Bihar & Jharkhand	Q
18.	PUNE	State of Maharashtra (excluding areas under Mumbai & Nagpur regions)	R

Options:-

1 st	2 nd	3 rd	4 th	5 th	6 th	7 th	8 th	9 th	10 th	11 th	12 th	13 th	14 th	15 th	16 th	17 th	18 th

Use Alphabet Code viz. A, B, C, D, etc for exercising options.

- No Column should be left blank.
- The option once exercised shall be final and will not be allowed to be changed.
- For details of jurisdiction of Regions, Official website of Income Tax Department (<http://www.incometaxindia.gov.in>) may be viewed.

Dated:.....

Signature.....

Name of candidate.....

Roll No..... Rank No.....

Address

Contact No. (If any).....

ANNEXURE-B

Appointment to the post of **Tax ASSISTANT** in CBDT on the basis of Combined Graduate Level Exam, 2010. Exercise of options of allotment of Region

S.No.	Name of Cadre Control Region	Areas under the Cadre Control	Alphabet Code
1.	AHMEDABAD	State of Gujarat	A
2.	BANGALORE	States of Karnataka and Goa	B
3.	BHOPAL	States of Madhya Pradesh and Chattisgarh	C
4.	BHUBANESWAR	State of Orissa	D
5.	CHANDIGARH	States of Punjab, Haryana, Himachal Pradesh, J&K and UT of Chandigarh	E
6.	CHENNAI	States of Tamil Nadu and UT of Pondicherry	F
7.	DELHI	State of Delhi	G
8.	GUWAHATI	States of Assam, North East India	H
9.	HYDERABAD	States of Andhra Pradesh	I
10.	JAIPUR	State of Rajasthan	J
11.	KANPUR	States of Uttar Pradesh (West) and a part of Uttarakhand	K
12.	KOCHI	State of Kerala	L
13.	KOLKATA	States of West Bengal, Sikkim and UT of Andaman & Nicobar Islands	M
14.	LUCKNOW	State of Uttar Pradesh (East) and a part of Uttarakhand	N
15.	MUMBAI	Municipality of Greater Mumbai (excluding Marathwad & Vidarbha)	O
16.	NAGPUR	State of Maharashtra (Vidarbha region only)	P
17.	PATNA	States of Bihar & Jharkhand	Q
18.	PUNE	State of Maharashtra (excluding areas under Mumbai & Nagpur regions)	R
19.	DIT(PR,PP&OL)	An attached office located in Delhi	S

Options:-

1 st	2 nd	3 rd	4 th	5 th	6 th	7 th	8 th	9 th	10 th	11 th	12 th	13 th	14 th	15 th	16 th	17 th	18 th	19 th

Use Alphabet Code viz. A, B, C, D, etc for exercising options.

- No Column should be left blank.
- The option once exercised shall be final and will not be allowed to be changed.
- For details of jurisdiction of Regions, Official website of Income Tax Department (<http://www.incometaxindia.gov.in>) may be viewed.

Dated:.....

Signature:.....

Name of candidate.....

Roll No..... Rank No.....

Address

.....

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Contact No. (If any).....